

**Action Taken Report on behalf of Uttarakhand Pollution  
Control Board**

**In matter of**

Original Application No. 751 of 2024

Abhisht Kusum Gupta

v.

State of Uttarakhand & Ors

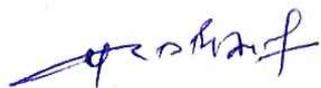
1. That the above-mentioned matter was listed for hearing on 30.01.2025 wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

“....

*7. Learned Counsel for the UKPCB has now stated that within two weeks the UKPCB will issue notices to the defaulting party. It will be open to the counsel for the applicant to file objections/responses to the status report filed by the State and UP PCB within four weeks.*

....”

2. That in compliance with aforesaid orders of this Hon'ble Tribunal, UKPCB vide letter bearing no. 1751 dated 28.02.2025 issued show cause notice to the Executive Officer, Nagar Panchayat Kedarnath and vide letter no. 1750 dated 28.02.2025 issued show cause notice to the Executive Engineer, PWD

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Guptkashi, Rudraprayag and Project Manager, Jal Nigam, Srinagar. In this connection, a copy of the letter bearing no. 1751 and 1750, both dated 28.02.2025, are collectively being marked and filed as **Annexure No. 01.**

3. Subsequently, in reply to the above show cause notice, the Executive Officer, Nagar Panchayat, Kedarnath vide letter bearing no. 407 dated 17.03.2025 submitted his reply to the Member Secretary, UKPCB regarding the solid waste management in the Kedarnath. In this connection, a copy of the letter dated 17.03.2025 is being marked and filed as **Annexure No. 02.**
4. Thereafter, the Executive Engineer, PWD, Guptkashi, Rudraprayag vide letter no 490 dated 19.03.2025 submitted his reply/compliance report to the Member Secretary, UKPCB regarding the discharge of sewage into the Mandakini and Saraswati River. In this connection, a copy of the letter dated 19.03.2025 and report are collectively being marked and filed as **Annexure No. 03.**
5. Furthermore, the Project Manager, Jal Nigam, Srinagar vide letter bearing no. 469 dated 04.04.2025 informed the Member Secretary, UKPCB that due to the commencement of sewerage infrastructure works under the Kedarnath Re-development Plan by the Uttarakhand Tourism Department and no receipt of approval from NMCG, construction of sewerage could not be started. In this connection, a copy of the letter dated 04.04.2025 is being marked and filed as **Annexure No. 04.**

The above report is being presented for the consideration of Hon'ble NGT.

Dated: 29.4.2025



(Dr. Parag Madhukar Dhakate)

Member Secretary

Uttarakhand Pollution Control Board

**515****HEAD OFFICE**  
**Uttarakhand Pollution Control Board**  
**"Gaura Devi Paryavaran Bhawan"****46B, IT Park, Sahastradhara Road, Dehra Dun**  
**E-mail : msukpcb@yahoo.com, Phone No.-0135-2607097**

Annexure-1

UKPCB/HO/Gen-183-795/2025/1751

Date: 28.02.2025

**Speed Post**

To,  
Executive Officer,  
Nagar Panchayat Kedarnath,  
Rudraprayag.

**Direction under Section-5 of Environment (Protection) Act, 1986 regarding – discharge of polluted water in Mandakni river & Saraswati River (upstream and downstream).**

**WHEREAS, Ministry of Environment, Forests and Climate Change, Government of India has promulgated Solid Waste Management Rules, 2016 under Environment (Protection) Act, 1986; and**

**WHEREAS, as per Rule – 20 of the Solid Waste Rules, 2016, the Urban local bodies located in hilly areas shall implement extra measures in addition to duties and responsibilities assigned under Rule-15; and**

**WHEREAS, sewage and municipal drains are the major source for water resources deterioration and pollution load to water bodies. Consumption of polluted water adversely affects human health and aquatic life as well. Quality of treated sewage generally of lower standards further adding to problem; and**

**WHEREAS, Nagar Panchayat, Kedarnath, Rudraprayag is the authority responsible for planning, survey, design and execution of Solid Waste Management Rules, 2016 under Environment (Protection) Act, 1986 and its disposal in the Kedarnath area wide master plan as proposed; and**

**WHEREAS, the matter of OA no. 751/2024, titled as Abhisht Kusum Gupta & Anr. Vs State of Uttarakhand & Ors, the tribunal is considering the grievance of the applicant that there is no STP at Sh. Kedarnath Dham and sewage is being discharged in river Mandakini in violation of River-Ganga (Rejuvenation Protection and Management) Authorities order, 2016; and**

**WHEREAS, in pursuance to the Hon'ble NGT order dated 11.07.2024 in OA no. 751/2024 in the matter "Abhisht Kumar Gupta Vs State of Uttarakhand & Ors an inspection was carried out by a joint committee of officials of Executive Officer, Nagar Panchayat, Kedarnath; Executive Engineer, PWD Guptkashi; Central Pollution Control Board, Lucknow; MoEF&CC, Regional Office, Dehradun; ACEO, Kedarnath Development Authority, Rudraprayag on dated 28.08.2024. During the said inspection, following observations were made :-**

1. During visit it was observed that solid waste collected from bins was segregated and collected in a small pit. But pit was not technically constructed as per MSW Rules 2016, as floor was not cemented and leachate collection facility needs to be constructed.
2. During inspection few locations were found not properly cleaned. Dungs, solid waste, plastic waste was lying in those places. Solid waste collection, transportation and disposal system of solid waste, plastic waste need to be enhanced as per MSW Rule 2016.
3. No waste processing plant has been established at Kedarnath for management of solid and plastic waste generated from kedarnath.
4. During visit a lot Construction and Demolition waste materials like irons rods/pipes and cemented broken bricks were lying in many places due to ongoing construction activities.

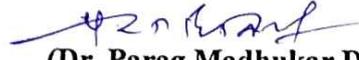
**WHEREAS, Hon'ble NGT in its order dated 04.10.2024 directed UKPCB in Para 14 – "Respondent no.3-UKPCB is also directed to place on record the action that is taken/proposed to be taken for violation of environmental norms by the local authorities in the area concerned. Let this affidavit be also filed within six weeks."; and**

**WHEREAS**, Hon'ble NGT in its order dated 30.5.16 directed UKPCB in Para 7 – “*Learned Counsel for the UKPCB has now stated that within two weeks the UKPCB will issue notices to the defaulting party. It will be open to the counsel for the applicant to file objections/responses to the status report filed by the State and UPPCB within four weeks.*”; and

**NOW THEREFORE**, in view of above and in order to prevent disposal of untreated/partially treated wastewater or municipal drains into Mandakini River and Saraswati River, and in exercise of power conferred under Section-5 of Environment (Protection) Act, 1986 as amended from time to time, following directions are being issued for strict compliance :-

1. **To show cause for the recorded observations as non-compliance as to why the environment compensation shall not be imposed on you.**
2. Agency should ensure that all solid and plastic waste should be collected, segregated, transported and disposed, as per the Solid Waste Management Rules, 2016 and the Plastic Waste Management Rules, 2016, as amended.
3. Solid waste management facility should be developed, as per requirement and leachate should be treated before discharge as per rules.
4. Agency should provide adequate space/infrastructure at shelters. Waste generated from shelters should be cleaned at regular interval and disposed off as per the Solid Waste Management Rule, 2016.
5. Construction and Demolition waste should be managed and disposed as per C&D waste management rule- 2016.
6. Regular surveillances should ensure proper enforcement of Solid Waste Management Rule, 2016 and the Plastic Waste Management Rule, 2016 as amended.

You shall submit compliance of above directions within 15 days to this office and failure to comply with the directions. You are liable to bear Environment Compensation and other legal consequences.

  
(Dr. Parag Madhukar Dhakate)  
Member Secretary

**Letter no :- UKPCB/HO/ Gen-183-795/2025/1758.**

**Dated : as above**

Copy to :-

1. Secretary, Urban Development Department, Govt. of Uttarakhand, Dehradun for kind information please.
2. District Magistrate, Rudraprayag for kind information please.
3. ACEO, Kedarnath Development Authority, Rudraprayag for information and compliance of the same.
4. Regional Officer, Uttarakhand Pollution Control Board, Dehradun for information and compliance of the same.
5. Guard file.

  
Member Secretary  
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**LIFE**  
Lifestyle For  
Environment

HEAD OFFICE  
**517** Uttarakhand Pollution Control Board  
"Gaura Devi Paryavaran Bhawan"  
46B, IT Park, Sahastradhara Road, Dehra Dun  
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

UKPCB/HO/Gen-183-795/2025/1750,

Date: 28.02.2025

Speed Post

To,

1. Executive Engineer, PWD Guptkashi, Rudraprayag.
2. Project Manager, Jal Nigam, Srinagar.

**Direction under Section 33(A) of Water (Prevention and Control of Pollution) Act – 1974, regarding – discharge of polluted water in Mandakni river & Saraswati River (upstream and downstream).**

**WHEREAS**, amongst others, under Section-17 of the Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the State Pollution Control Boards (SPCBs), constituted under the Water (Prevention and Control of Pollution) Act, 1974 is to plan a comprehensive programme for prevention, control or abatement of pollution of streams and wells in the State and to secure the execution thereof; and

**WHEREAS**, sewage and municipal drains are the major source for water resources deterioration and pollution load to water bodies. Consumption of polluted water adversely affects human health and aquatic life as well. Quality of treated sewage generally of lower standards further adding to problem; and

**WHEREAS**, the designated agency and Jal Nigam are the authorities responsible for planning, survey, design and execution of sewage schemes, development of sewerage networking, sewage treatment and its disposal in the Kedarnath area wide master plan as proposed; and

**WHEREAS**, the matter of OA no. 751/2024, titled as Abhisht Kusum Gupta & Anr. Vs State of Uttarakhand & Ors, the tribunal is considering the grievance of the applicant that there is no STP at Sh. Kedarnath Dham and sewage is being discharged in river Mandakini in violation of River-Ganga (Rejuvenation Protection and Management) Authorities order, 2016; and

**WHEREAS**, in pursuance to the Hon'ble NGT order dated 11.07.2024 in OA no. 751/2024 in the matter "Abhisht Kumar Gupta Vs State of Uttarakhand & Ors an inspection was carried out by a joint committee of officials of Executive Officer, Nagar Panchayat, Kedarnath; Executive Engineer, PWD Guptkashi; Central Pollution Control Board, Lucknow; MoEF&CC, Regional Office, Dehradun; ACEO, Kedarnath Development Authority, Rudraprayag on dated 28.08.2024. During the said inspection, following observations were made :-

1. Joint Committee observed that at present, Sewage Treatment Plant (STP) 600 KLD is under construction at Kedarnath. At present sewage from Nagar Panchayat and rest of revenue village is being managed via soak pits. However, at few locations seepage of sewage is noticed, because there are no sewage treatment facilities in Kedarnath at present.
2. During visit Joint Committee observed that soak pit toilet systems were installed in some places in which some were filled with sewage and some toilets were found non-functional also. At few locations soak pits were overfilled, which needs regular cleaning.
3. During meeting at Kedarnath it was informed that a STP of 600 KLD is under construction in Kedarnath for the sewage treatment of Nagar Panchayat area and the remaining (temporary tent localities) will be connected to this STP in future, so that the sewage generated which is currently being maintained via soak pits (not so efficient) will be discharged into the STP.
4. There is not STP in Kedarnath to treat the sewage. One STP of 600 KD is under construction and to report states that 60% of work is over and construction of STP will be completed by December 2024. No timeline has been provided for household connection to the STP. It also needs to be ascertained that 600 KLD of STP is adequate.

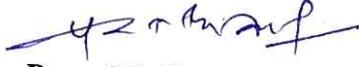
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**WHEREAS**, Hon'ble NGT in its order dated 04.10.2024 directed UKPCB in Para 14 – “Respondent no.3. UKPCB is also directed to place on record the action that is taken/proposed to be taken for violation of environmental norms by the local authorities in the area concerned. Let this affidavit be also filed within six weeks.”; and

**WHEREAS**, Hon'ble NGT in its order dated 30.01.2025 directed UKPCB in Para 7 – “Learned Counsel for the UKPCB has now stated that within two weeks the UKPCB will issue notices to the defaulting party. It will be open to the counsel for the applicant to file objections/responses to the status report filed by the State and UPPCB within four weeks.”; and

**NOW THEREFORE**, in view of above and in order to prevent disposal of untreated/partially treated wastewater or municipal drains into Mandakini River and Saraswati River, and in exercise of power conferred under Section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 as amended from time to time, following directions are being issued for strict compliance :-

1. To show cause for the recorded observations as non-compliance as to why the environment compensation shall not be imposed on you.
2. To ensure that no untreated sewage should go to Rivers. Sewage generated from all areas of Kedarnath be connected to STP.
3. To carry out assessment study of sewage generation from all areas of Kedarnath valley including pilgrims peak time and capacity of the under construction STP (600 KLD) may be enhanced with suitable technology, if required.
4. To construct the suitable STP should be completed within time bound manner with due follow/comply all prescribed rules and should ensure that treated effluent must comply the discharge effluent norms.

You shall submit compliance of above directions within 15 days to this office and failure to comply with the directions. You are liable to bear Environment Compensation and other legal consequences.

  
(Dr. Parag Madhukar Dhakate)  
Member Secretary

**Letter no :- UKPCB/HO/ Gen-183-795/2025/1750,**

**Dated : as above**

Copy to :-

1. Secretary, Drinking Water Department, Govt. of Uttarakhand, Dehradun for kind information please.
2. District Magistrate, Rudraprayag for kind information please.
3. ACEO, Kedarnath Development Authority, Rudraprayag for information and compliance of the same.
4. Regional Officer, Uttarakhand Pollution Control Board, Dehradun for information and compliance of the same.
5. Guard file.

  
Member Secretary  
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अधिकाारी, अधिकाारी,  
नगर पंचायत केदारनाथ।

सेवा में,

सदस्य सचिव,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
देहरादून, उत्तराखण्ड।

Uttarakhand Pollution Control Board  
Diary No. 18060  
Date 22/3/25

संख्या:- 407 / न0पं0के0-यू0के0पी0सी0बी0 / (2024-25) दिनांक: मार्च 17, 2025  
विषय:- **Direction under section-5 of Environment(Protection) Act, 1986 regarding-discharge of polluted water in Mandakini river & Saraswati River(upstream and downstream).**

महोदय,

उपरोक्त विषयक कृपया आपके कार्यालय पत्र संख्या-UKPCB/HO/Gen-183-795/2025/1751 दिनांक: 28 फरवरी 2025 का अवलोकन करने का कष्ट कीजियेगा, जिसके द्वारा मा0 एन0जी0टी0 के आदेश दिनांक 11 जुलाई 2024 के अनुपालन क्रम में संयुक्त समिति, अधिकाारी नगर पंचायत केदारनाथ, अधिकाारी अभियंता लो0नि0वि0 गुप्तकाशी, केन्द्रीय प्रदूषण नियंत्रण बोर्ड लखनऊ, ए0सी0ई0ओ0 केदारनाथ विकास प्राधिकरण रुद्रप्रयाग, द्वारा श्री केदारनाथ धाम के संयुक्त निरीक्षण एवं मा0 एन0जी0टी0 से प्राप्त निर्देशों के सम्बन्ध में निम्न बिन्दुओं पर सूचना उपलब्ध कराने के निर्देश प्राप्त हुए हैं।

इस सम्बन्ध में नगर पंचायत केदारनाथ से सम्बन्धित बिन्दुवार सूचना निम्न प्रकार है:-

<p>01-To show cause for the recorded observations as non-compliance as to why the environment compensation shall not be impose on you.</p> <p><i>Inf</i> <i>22/3/25</i></p>	<p>श्री केदारनाथ धाम में नगर पंचायत केदारनाथ क्षेत्रान्तर्गत केदारनाथ विकास प्राधिकरण द्वारा मास्टर प्लान के तहत केदारनाथ पुनर्निर्माण का कार्य गतिमान है। नगर पंचायत केदारनाथ को कूड़ा निस्तारण हेतु भूमि माह फरवरी 2023 में हस्तांतरित की गयी है। जिस पर कूड़ा निस्तारण केन्द्र/एम0आर0 एफ0 सेन्टर का निर्माण किये जाने हेतु रू0 309 लाख की विस्तृत कार्ययोजना रिपोर्ट तैयार कर निदेशालय शहरी विकास विभाग उत्तराखण्ड को प्रेषित की गयी है। जिसमें अजैविक कूड़ा निस्तारण हेतु 01 टन प्रति दिन की क्षमता वाला कूड़ा निस्तारण केन्द्र/एम0आर0एफ0 सेन्टर का निर्माण हीमालयाज संस्था के निवेश से किया जायेगा जिसके अन्तर्गत प्लास्टिक कॉम्पेक्टर, शेडर, बैलिस्टिक सैपरेटर इत्यादि मशीन तथा जैविक कूड़े को निस्तारित किये जाने हेतु 500 कि0ग्रा0 प्रतिदिन क्षमता वाला ऑर्गेनिक वेस्ट कम्पोस्टर कूड़ा निस्तारण केन्द्र पर स्थापित किया जाना प्रस्तावित है।</p>
<p>02-Agency should ensure that all solid and plastic waste should be collected, segregated, transported and disposed, as per the Solid waste management Rules, 2016 and the Plastic Waste management Rules, 2016, as amended.</p> <p><i>File</i> <i>22/3/25</i> <i>75/2024</i></p>	<p>ठोस एवं प्लास्टिक अपशिष्ट प्रतिदिन ट्रैक्टर वाहन के माध्यम से कूड़ा निस्तारण केन्द्र तक पहुंचाया जाता है जिसमें से अजैविक कूड़े को छटाई कर घोड़े/खच्चरों के माध्यम से रिसाईकिल केन्द्र सोनप्रयाग पहुंचाया जाता है। यात्राकाल-2024 में नगर पंचायत केदारनाथ क्षेत्रान्तर्गत कुल 26.1 टन जैविक एवं अजैविक कूड़े का निस्तारण किया गया है। जिसमें से 8.6 टन अजैविक कूड़े को</p>

520	घोड़े/खच्चरों के माध्यम से रिसाईकिल केन्द्र सोनप्रयाग में भेजा गया।
03—Solid waste management facility should be developed, as per requirement and leachate should be treated before discharge as per rules.	कूड़ा निस्तारण केन्द्र/एम0आर0एफ0 सेन्टर का निर्माण किये जाने हेतु रू0 309 लाख की विस्तृत कार्ययोजना रिपोर्ट तैयार कर निदेशालय शहरी विकास विभाग उत्तराखण्ड को सॉफ्ट कॉपी के माध्यम से प्रेषित की गयी है। ठोस अपशिष्ट प्रबन्धन तथा लीचैट ट्रीटमेन्ट के लिए आवश्यक प्रबन्ध किये जा रहे हैं। साथ ही कूड़ा निस्तारण हेतु रिसाईकिल संस्था द्वारा DRS (Deposit refund system) नवाचार के माध्यम से वर्ष 2022 से 2024 तक कुल 4.96 लाख वितरित किये गये QR कोड वाली प्लास्टिक बोतलों में से 3.49 लाख (70%) प्लास्टिक की बोतल रिफण्ड सेन्टर पर एकत्रित की गयी हैं।
04—Agency should provide adequate space/infrastructure at shelters. waste generated from shelters should be cleaned at regular interval and disposed as per the Solid Waste Management Rule, 2016.	नगर पंचायत केदारनाथ क्षेत्रान्तर्गत निकाय द्वारा प्रत्येक दिवस 02 पालियों, आवश्यकतानुसार रात्रि पाली में साफ-सफाई का कार्य किया जाता है तथा श्री केदारनाथ धाम में निकाय क्षेत्र की परिधि से बाहर साफ-सफाई का कार्य सुलभ इंटरनेशनल संस्था द्वारा किया जाता है।
05—Construction and Demolition waste should be managed and disposed as per C&D waste management rule-2016.	श्री केदारनाथ धाम पुनर्निर्माण का कार्य वर्ष 2013 से गतिमान है, जिसमें Construction and Demolition वेस्ट का उपयोग केदारनाथ विकास प्राधिकरण द्वारा किये जा रहे निर्माण कार्यों में भराव के रूप में किया जा रहा है।
06—Regular surveillances should ensure proper enforcement of Solid waste management Rule, 2016 and the Plastic waste management Rule, 2016 as amended.	नगर पंचायत केदारनाथ द्वारा यात्राकाल हेतु इस निकाय के पर्यावरण पर्यवेक्षक की तैनाती की जाती है। जिनके द्वारा साफ-सफाई व्यवस्था का पर्यवेक्षण किया जाता है। वर्ष 2024 की यात्रा में स्वच्छता नियमों का उल्लंघन करने वाले कुल 63 व्यक्तियों पर पर्यावरण संरक्षण अधिनियम-2016 (संशोधित) के तहत चालानी कार्यवाही की गयी जिससे निकाय द्वारा रू0 33,200.00 की धनराशि अर्थदण्ड के रूप में वसूल की गयी है।

भवदीय,

*(नीरज कुमार)*

(नीरज कुमार)

अधिसासी अधिकारी,

नगर पंचायत केदारनाथ

प्रतिलिपि:—

01—

02—

03—

04—

निम्नांकितों को सादर सूचनार्थ प्रेषित।

सचिव महोदय, शहरी विकास निदेशालय उत्तराखण्ड देहरादून।

जिलाधिकारी महोदय, रुद्रप्रयाग।

अपर मुख्य कार्यकारी अधिकारी, केदारनाथ विकास प्राधिकरण रुद्रप्रयाग।

क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड देहरादून।

अधिसासी अधिकारी,

नगर पंचायत केदारनाथ।



संख्या :- 490 /01 सी0 (एन0जी0टी0)

दिनांक :- 19 /03 /2025

सेवा में,

Member Secretary,  
Head Office, Uttarakhand Pollution Control Board,  
"Gaura Devi Pargavaran Bhawan"  
46B, IT Park, Sahastradhara Road, Dehra Dun  
E-mail : msukpeb@yahoo.com, Phone No .- 0135-2607092

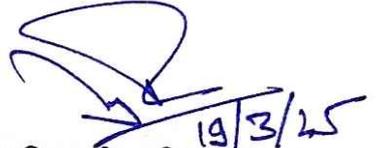
Uttarakhand Pollution Control Board  
Diary No..... 17074  
Date..... 22/3/25

**विषय :- Direction under Section 33(A) of Water (Prevention and Control of Pollution) Act -1974, regarding- discharge of polluted water in Mandakni river & Saraswati River (upstream and downstream).**

**सन्दर्भ - आपके कार्यालय का पत्रांक UKPCB/HO/Gen-183-795/2025/ दिनांक 28.02.2025**  
महोदय,

उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने की कृपा करें, जिसमें श्री केदारनाथ धाम में मन्दाकिनी एवं सरस्वती नदी में सीवेज ना डालने एवं जल प्रदूषण ना करने हेतु आवश्यक दिशा निर्देश का पालन करते हुए अनुपालन आख्या जमा करने हेतु आदेशित किया गया है, जिसकी आख्या/विवरण संलग्न कर प्रेषित है।

संलग्न - उपरोक्तानुसार

  
19/3/25  
अधिशासी अभियन्ता  
निर्माण खण्ड, लो0नि0वि0  
गुप्तकाशी (रुद्रप्रयाग)

पत्रांक:- /01 सी0 (एन0जी0टी0) तददिनांकित्।

प्रतिलिपि :- जिलाधिकारी महोदय, रुद्रप्रयाग को सादर सूचनार्थ प्रेषित।

अधिशासी अभियन्ता  
निर्माण खण्ड, लो0नि0वि0  
गुप्तकाशी (रुद्रप्रयाग)

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विषयक पत्र में उल्लेखित है की दिनांक 28.05.22 को संयुक्त समिति जिसमें Executive Officer, Nagar Panchayat, Kedarnath, Executive Engineer, PWD Guptkashi, Central Pollution Control Board, Lucknow, MoEF&CC, Regional Office, Dehradun, ACEO, Kedarnath थे द्वारा निरिक्षण किया गया जिसमें निम्नलिखित टिप्पणियाँ की गयी है :-

OBSERVATIONS

क्र० सं०	बिन्दु सं०	बिन्दु	आख्या																									
1		Joint Committee observed that at present, Sewage Treatment Plant (STP) 600 KLD is under construction at Kedarnath. At present sewage from Nagar Panchayat and rest of revenue village is being managed via soak pits. However, at few locations seepage of sewage is noticed, because there are no sewage treatment facilities in Kedarnath at present.	<p>अवगत कराना है कि श्री केदारनाथ धाम में निर्माण खण्ड लोक निर्माण विभाग गुप्तकाशी द्वारा मास्टर प्लान के अन्तर्गत STP निर्माण कार्य कराया जा रहा है। मास्टर प्लान के अन्तर्गत निर्माणाधीन/निर्मित भवनों को सीवरेज लाइन के माध्यम से एस०टी०पी० से जोड़ा जाना है। मास्टर प्लान के अन्तर्गत निम्नलिखित भवनों का निर्माण कार्य प्रस्तावित है :-</p> <table border="1"> <thead> <tr> <th>S. No</th> <th>Description</th> <th>Nos</th> <th>Total Module</th> <th>Person Capacity</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Pilgrim Accomodation Blocks</td> <td>67</td> <td>707</td> <td>2828</td> </tr> <tr> <td>2</td> <td>Tirth Purohit Houses Over ME Building</td> <td>11</td> <td>84</td> <td>336</td> </tr> <tr> <td>3</td> <td>Other Gov. buildings (Guest house 1 &amp; 2, Command &amp; Control dormitories, police hq., barracks, Hospital dormitories &amp; BKTC admin dormitories)</td> <td>6</td> <td>71</td> <td>284</td> </tr> <tr> <td colspan="4">Total</td> <td>3448</td> </tr> </tbody> </table> <p>गतवर्ष निर्मित 7 भवनों हेतु अस्थाई व्यवस्था के रूप में Soak Pits का निर्माण किया गया है। वर्तमान में उक्त किसी भी Soak Pit में सीवेज लीकेज नहीं हो रहा है। श्री केदारनाथ धाम के दर्शन हेतु आ रहे श्रद्धालुओं हेतु सार्वजनिक शौचालयों का संचालन ,साफ सफाई व रख रखाव की व्यवस्था सुलभ द्वारा देखी जा रही है।</p>	S. No	Description	Nos	Total Module	Person Capacity	1	Pilgrim Accomodation Blocks	67	707	2828	2	Tirth Purohit Houses Over ME Building	11	84	336	3	Other Gov. buildings (Guest house 1 & 2, Command & Control dormitories, police hq., barracks, Hospital dormitories & BKTC admin dormitories)	6	71	284	Total				3448
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2		During visit Joint Committee observed that soak pit toilet systems were installed in some places in which some were filled with sewage and some toilets were found non-functional also. At few locations soak pits were overfilled, which needs regular cleaning.	इस खण्ड से सम्बन्धित नहीं है।																									
3		During meeting at Kedarnath it was informed that a STP of 600 KLD is under construction in Kedarnath for the sewage treatment of Nagar Panchayat area and the remaining (temporary tent localities) will be connected to this STP in future, so that the sewage generated which is currently being maintained via soak pits (not so efficient) will be discharged into the STP.	<p>स्पष्ट करना है कि 600 KLD STP के डिजाईन हेतु Residential/Permanent Population 5,000 ली गयी है व Floating Population 20,000 ली गयी है।</p> <p>उक्त एस०टी०पी० का निर्माण मास्टरप्लान के अन्तर्गत किया जा रहा है। मास्टर प्लान के अन्तर्गत निर्माणाधीन/निर्मित भवनों को ही सीवरेज लाइन के माध्यम से एस०टी०पी० से जोड़ा जाना है। Temporary Tent Localities से उत्सर्जित सीवेज के डिस्पोजल एवं ट्रीटमेन्ट हेतु एस०टी०पी० से नहीं जोड़ा जायेगा।</p>																									

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<p>4</p>	<p>There is not STP in Kedarnath to treat the sewage. One STP of 600 KD is under construction and to report states that 60% of work is over and construction of STP will be completed by December 2024. No timeline has been provided for household connection to the STP. It also needs to be ascertained that 600 KLD of STP is adequate.</p>	<p>श्री केदारनाथ धाम मास्टर प्लान के अन्तर्गत पुराने भवनों के स्थान पर 84 भवनों का निर्माण किया जाना है, जिसमें कुल 862 मोड्यूल्स प्रस्तावित है। 04 व्यक्ति प्रति मोड्यूल्स के अनुसार कुल 3,448 Residential/Permanent Population की क्षमता होगी। एस0टी0पी0 डिजाईन हेतु Residential/Permanent Population 5,000 ली गयी है व Floating Population 20,000 ली गयी है, जो वर्णित Population हेतु पर्याप्त है। प्रति व्यक्ति Water usage/ Sewage generation, National Building code, part-9 व Central public health &amp; Environmental engineering organization manual 1999, के अनुसार ली गयी है। एस0टी0पी0 की डी0पी0आर0, जामिया मिलिया इस्लामिया यूनिवर्सटी दिल्ली व सी0एस0आई0 आर0-सी0बी0आर0आई0 रुड़की द्वारा वैट की गयी है।</p> <p>अतः वर्तमान के निर्माणाधीन 600 KLD एस0टी0पी0 उक्त क्षेत्र की जनसंख्या (Residential/Permanent Population/ Floating Population) के अनुरूप है।</p> <p>वर्तमान में एस0टी0पी0 का 85 प्रतिशत कार्य पूर्ण हो चुका है, शेष कार्य जैसे:- छत का कार्य, फ्लोरिंग का कार्य, इन्टरनल इन्सटॉलेशन आदि कार्य माह-दिसम्बर, 2024 तक पूर्ण किया जाना था, जो अत्यधिक बर्फबारी/न्यून तापमान होने के कारण नहीं हो पाया। चूंकि अत्यधिक न्यून तापमान होने के कारण वैल्विंग कार्य, सीमेन्ट सैटिंग का कार्य आदि नहीं हो पाते हैं। साथ ही विषम परिस्थितियों में श्री केदारनाथ धाम में श्रमिकों/कार्मिकों नहीं रह पाते हैं, जिस कारण वर्णित कार्य समयान्तर्गत नहीं हो पाया है।</p> <p>मौसम की अनुकूलता के आधार पर कार्य को 20 मार्च 2025 से पुनः प्रारम्भ करते हुए 30 मई 2025 तक कार्य पूर्ण किया जाना प्रस्तावित है।</p> <p>श्री केदारनाथ धाम की टोपोग्राफी के दृष्टिगत सीवरेज लाईन बिछाने का कार्य किसी क्षेत्र के नये भवनों के नींव के कार्य होने के उपरान्त ही किया जाना सम्भव है। वर्तमान परिस्थितियों में संभव सीवरेज सिस्टम कार्य को दिनांक 14 दिसंबर 2025 तक पूर्ण किये जाना प्रस्तावित है।</p> <p>उक्त बार चार्ट में वर्णित समयसीमा में कार्य को पूर्ण करने का लक्ष्य रखा गया है। श्री केदारनाथ धाम व यात्रा मार्ग की विषम भौगोलिक परिस्थितियों, बर्फबारी, वर्षा, श्रमिकों की उपलब्धता व अन्य स्थानीय कारको से working hours प्रभावित होने की संभावना बनी रहती है। धाम तक सभी निर्माण व अन्य सामग्री को 16 कि0मी0 लंबे पैदल मार्ग से श्रमिकों/खच्चरों द्वारा पहुंचाया जाता है। उपरोक्त परिस्थितियों के दृष्टिगत कार्य को समयसीमा के अंतर्गत पूर्ण करने के सभी प्रयास किए जा रहे हैं।</p>
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P.T.O.

अधिसासी अभियन्ता  
निर्माण खण्ड, लो0नि0वि0  
गुप्तकाशी

**Status of Household connectivity.**

श्री केदारनाथ धाम मास्टर प्लान के अन्तर्गत सीवरेज लाईन का कार्य तीन मुख्य भागों में सम्पादित किया जा रहा है:-

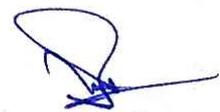
- i)- मन्दाकिनी ऐज की तरफ।
- ii)- सरस्वती ऐज की तरफ।
- iii)- सेन्द्रल स्ट्रीट क्षेत्र।

- मन्दाकिनी ऐज की तरफ नवनिर्माण किये जा रहे भवनों का कार्य पूर्ण/लगभग पूर्ण हो चुका है। इस क्षेत्र में सीवरेज लाईन बिछाने का कार्य पूर्ण किया जा चुका है, जिसकी लम्बाई लगभग 400 मीटर है। मन्दाकिनी ऐज में सभी नवनिर्मित भवन सीधी लाईन में होने व भवनों का कार्य पूर्ण होने के कारण मन्दाकिनी ऐज में सीवरेज लाईन बिछाने का कार्य पूर्ण हो सका है।

- सरस्वती ऐज में पूर्ण हो चुके भवनों की तरफ भी लगभग 120 मीटर लंबाई में सीवरेज लाईन बिछाने की कार्य पूर्ण हो चुका है। Topographical characteristics, Geographical constraints व मास्टर प्लान के अनुसार प्रस्तावित ध्वस्तीकरण एवं भवनों के नवनिर्माण के कारण सीवरेज लाईन बिछाने के कार्य पूर्णरूप से सम्पादित किया जाना सम्भव नहीं हो पा रहा है। सरस्वती ऐज में लगभग 550 मीटर और सीवरेज लाईन बिछाने का कार्य किया जाना है।

- सेन्द्रल स्ट्रीट क्षेत्र में पुराने भवनों के स्थान पर नए भवनों का निर्माण कार्य गतिमान है। संबन्धित हितधारकों से अनुबंध के पश्चात ध्वस्तीकरण एवं भवनों का नवनिर्माण कार्य किया जाना है। इसके उपरांत ही सीवरेज लाईन बिछाने का कार्य किया जा सकेगा।

		<p><b>Status of Household connectivity.</b></p> <p>श्री केदारनाथ धाम मास्टर प्लान के अन्तर्गत सीवरेज लाईन का कार्य तीन मुख्य भागों में सम्पादित किया जा रहा है:-</p> <ul style="list-style-type: none"> <li>i)- मन्दाकिनी ऐज की तरफ।</li> <li>ii)- सरस्वती ऐज की तरफ।</li> <li>iii)- सेन्द्रल स्ट्रीट क्षेत्र।</li> </ul> <ul style="list-style-type: none"> <li>• मन्दाकिनी ऐज की तरफ नवनिर्माण किये जा रहे भवनों का कार्य पूर्ण/लगभग पूर्ण हो चुका है। इस क्षेत्र में सीवरेज लाईन बिछाने का कार्य पूर्ण किया जा चुका है, जिसकी लम्बाई लगभग 400 मीटर है। मन्दाकिनी ऐज में सभी नवनिर्मित भवन सीधी लाईन में होने व भवनों का कार्य पूर्ण होने के कारण मन्दाकिनी ऐज में सीवरेज लाईन बिछाने का कार्य पूर्ण हो सका है।</li> <li>• सरस्वती ऐज में पूर्ण हो चुके भवनों की तरफ भी लगभग 120 मीटर लंबाई में सीवरेज लाईन बिछाने की कार्य पूर्ण हो चुका है। Topographical characteristics, Geographical constraints व मास्टर प्लान के अनुसार प्रस्तावित ध्वस्तीकरण एवं भवनों के नवनिर्माण के कारण सीवरेज लाईन बिछाने के कार्य पूर्णरूप से सम्पादित किया जाना सम्भव नहीं हो पा रहा है। सरस्वती ऐज में लगभग 550 मीटर और सीवरेज लाईन बिछाने का कार्य किया जाना है।</li> <li>• सेन्द्रल स्ट्रीट क्षेत्र में पुराने भवनों के स्थान पर नए भवनों का निर्माण कार्य गतिमान है। संबन्धित हितधारकों से अनुबंध के पश्चात ध्वस्तीकरण एवं भवनों का नवनिर्माण कार्य किया जाना है। इसके उपरांत ही सीवरेज लाईन बिछाने का कार्य किया जा सकेगा।</li> </ul>
a	To show cause for the recorded observations as non-compliance as to why the environment compensation shall not be imposed on you.	श्री केदारनाथ धाम में मास्टर प्लान के अंतर्गत लोक निर्माण विभाग के कार्यक्षेत्रान्तर्गत जो भवन निर्माणाधीन/निर्मित हैं, उनसे उत्सर्जित होने वाला अपशिष्ट जल, सीवेज मन्दाकिनी एवं सरस्वती नदी में डिस्पोज नहीं किया जाता है एवं उपरोक्त बिन्दु संख्या- 1 में इसका विवरण उल्लेखित है।
b	To ensure that no untreated sewage should go to Rivers. Sewage generated from all areas of Kedarnath be connected to STP.	श्री केदारनाथ धाम में मास्टर प्लान के अंतर्गत लोक निर्माण विभाग के कार्यक्षेत्रान्तर्गत जो भवन निर्माणाधीन/निर्मित हैं, उनसे उत्सर्जित होने वाले अपशिष्ट जल को एस0टी0पी0 से जोड़े जाने की कार्यवाही गतिमान है, उपरोक्त बिन्दुओं में इसका विवरण उल्लेखित है।
c	To carry out assessment study of sewage generation from all areas of Kedarnath valley including pilgrims peak time and capacity of the under construction STP (600 KLD) may be enhanced with suitable technology, if required.	खण्ड द्वारा मास्टरप्लान की सीमा व स्कोप ऑफ वर्क के अन्तर्गत ही एस0टी0पी0 निर्माण व सीवरेज लाइन बिछाने का कार्य किया जा रहा है।



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<p>d</p>	<p>To construct the suitable STP should be completed within time bound manner with due follow/comply all prescribed rules and should ensure that treated effluent must comply the discharge effluent norms.</p>	<p>श्री केदारनाथ धाम मास्टर प्लान के अन्तर्गत पुराने भवनों के स्थान पर 84 भवनों का निर्माण किया जाना है, जिसमें कुल 862 मोड्यूल्स प्रस्तावित है। 04 व्यक्ति प्रति मोड्यूल्स के अनुसार कुल 3,448 Residential/Permanent Population की क्षमता होगी। एस0टी0पी0 डिजाइन हेतु Residential/Permanent Population 5,000 ली गयी है व Floating Population 20,000 ली गयी है, जो वर्णित Population हेतु पर्याप्त है। प्रति व्यक्ति Water usage/ Sewage generation, National Building code, part-9 व Central public health &amp; Environmental engineering organization manual 1999, के अनुसार ली गयी है। एस0टी0पी0 की डी0पी0आर0, जामिया मिलिया इस्लामिया यूनिवर्सिटी दिल्ली व सी0एस0आई0आर0-सी0बी0आर0आई0रूड़की द्वारा वैट की गयी है।</p> <p>अतः वर्तमान के निर्माणाधीन 600 KLD एस0टी0पी0 उक्त क्षेत्र की जनसंख्या (Residential/Permanent Population/ Floating Population) के अनुरूप है।</p> <p>वर्तमान में एस0टी0पी0 का 85 प्रतिशत कार्य पूर्ण हो चुका है, शेष कार्य जैसे- छत का कार्य, फ्लोरिंग का कार्य, इन्टरनल इन्सटॉलेशन आदि कार्य माह-दिसम्बर, 2024 तक पूर्ण किया जाना था, जो अत्यधिक बर्फबारी/न्यून तापमान होने के कारण नहीं हो पाया। चूंकि अत्यधिक न्यून तापमान होने के कारण वैल्विंग कार्य, सीमेन्ट सैटिंग का कार्य आदि नहीं हो पाते हैं। साथ ही विषम परिस्थितियों में श्री केदारनाथ धाम में श्रमिकों/कार्मिकों नहीं रह पाते हैं, जिस कारण वर्णित कार्य समयान्तर्गत नहीं हो पाया है।</p> <p>मौसम की अनुकूलता के आधार पर कार्य को 20 मार्च 2025 से पुनः प्रारम्भ करते हुए 30 मई 2025 तक कार्य पूर्ण किया जाना प्रस्तावित है।</p> <p>श्री केदारनाथ धाम की टोपोग्राफी के दृष्टिगत सीवरेज लाईन बिछाने का कार्य किसी क्षेत्र के नये भवनों के नीचे के कार्य होने के उपरान्त ही किया जाना सम्भव है। वर्तमान परिस्थितियों में संभव सीवरेज सिस्टम कार्य को दिनांक 14 दिसंबर 2025 तक पूर्ण किये जाना प्रस्तावित है।</p> <p>उक्त बार चार्ट में वर्णित समयसीमा में कार्य को पूर्ण करने का लक्ष्य रखा गया है। श्री केदारनाथ धाम व यात्रा मार्ग की विषम भौगोलिक परिस्थितियों, बर्फबारी, वर्षा, श्रमिकों की उपलब्धता व अन्य स्थानीय कारकों से working hours प्रभावित होने की संभावना बनी रहती है। धाम तक सभी निर्माण व अन्य सामग्री को 16 कि0मी0 लंबे पैदल मार्ग से श्रमिकों/खच्चरों द्वारा पहुंचाया जाता है। उपरोक्त परिस्थितियों के दृष्टिगत कार्य को समयसीमा के अंतर्गत पूर्ण करने के सभी प्रयास किए जा रहे हैं।</p>
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P.T.O.

**526 Status of Household connectivity.**

श्री केदारनाथ धाम मास्टर प्लान के अन्तर्गत सीवरेज लाईन का कार्य तीन मुख्य भागों में सम्पादित किया जा रहा है:-

- i)- मन्दाकिनी ऐज की तरफ।
- ii)- सरस्वती ऐज की तरफ।
- iii)- सेन्द्रल स्ट्रीट क्षेत्र।

• मन्दाकिनी ऐज की तरफ नवनिर्माण किये जा रहे भवनों का कार्य पूर्ण/लगभग पूर्ण हो चुका है। इस क्षेत्र में सीवरेज लाईन बिछाने का कार्य पूर्ण किया जा चुका है, जिसकी लम्बाई लगभग 400 मीटर है। मन्दाकिनी ऐज में सभी नवनिर्मित भवन सीधी लाईन में होने व भवनों का कार्य पूर्ण होने के कारण मन्दाकिनी ऐज में सीवरेज लाईन बिछाने का कार्य पूर्ण हो सका है।

• सरस्वती ऐज में पूर्ण हो चुके भवनों की तरफ भी लगभग 120 मीटर लंबाई में सीवरेज लाईन बिछाने की कार्य पूर्ण हो चुका है। Topographical characteristics, Geographical constraints व मास्टर प्लान के अनुसार प्रस्तावित ध्वस्तीकरण एवं भवनों के नवनिर्माण के कारण सीवरेज लाईन बिछाने के कार्य पूर्णरूप से सम्पादित किया जाना सम्भव नहीं हो पा रहा है। सरस्वती ऐज में लगभग 550 मीटर और सीवरेज लाईन बिछाने का कार्य किया जाना है।

• सेन्द्रल स्ट्रीट क्षेत्र में पुराने भवनों के स्थान पर नए भवनों का निर्माण कार्य गतिमान है। संबन्धित हितधारकों से अनुबंध के पश्चात ध्वस्तीकरण एवं भवनों का नवनिर्माण कार्य किया जाना है। इसके उपरांत ही सीवरेज लाईन बिछाने का कार्य किया जा सकेगा।

अधिशायी अभियन्ता  
निर्माण खण्ड, लो0नि0वि0  
गुप्तकाशी

कार्यालय परियोजना प्रबन्धक  
निर्माण एवं अनुरक्षण इकाई (गंगा)  
उत्तराखण्ड पेयजल निगम,  
बद्रीनाथ रोड, श्रीनगर गढवाल



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पत्रांक 469/गं-1/21 दि० 4/4/2025	प्रेषण का माध्यम	ई-मेल	डाक द्वारा
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सेवा में,

सदस्य सचिव,  
उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड,  
गौरादेवी पर्यावरण भवन,  
46B, आई0टी0 पार्क, सहस्त्रधारा रोड,  
देहरादून।  
Email <msukpcb@gmail.com>

विषय:-

Direction under section 33 (A) of water prevention and control of pollution Act 1974, Regarding discharge of polluted water in Mandakani and Saraswati River (upstream and downstrem) के सम्बन्ध में।

सन्दर्भ :-

आपके कार्यालय पत्रांक UKPCB/HO/Gen-183-795/2025/1750 दिनांक 28.02.2025

महोदय,

उपरोक्त विषयक क्रम में अवगत कराना है कि इस कार्यालय द्वारा वर्ष 2018-19 में केदारनाथ सीवरेज योजना हेतु प्राक्कलन (अनु0 लागत रु0 6127.87 लाख) गठित कर कार्यालय पत्रांक 211/प्रा-1/11 दिनांक 06.03.2019 द्वारा एस0पी0एम0जी0 कार्यालय, देहरादून को प्रेषित किया गया। उक्त प्राक्कलन को एस0पी0एम0जी0, कार्यालय देहरादून के पत्रांक 257/SPMG/Namami Gange/I&D STP दिनांक 13.03.2019 द्वारा एन0एम0सी0जी0, नई दिल्ली को प्रेषित किया। तत्पश्चात् एन0एम0सी0जी0, नई दिल्ली द्वारा विभिन्न पत्रों के माध्यम से प्राक्कलन पर लगायी गई आपत्तियों का बिन्दुवार निराकरण उपरान्त अन्तिम रूप से इस कार्यालय के पत्रांक 781/प्रा-1/33 दिनांक 05.08.2019 (Revised Estiamted cost 6077.75 lacs) द्वारा एस0पी0एम0जी0, देहरादून को प्रेषित किया। एस0पी0एम0जी0, कार्यालय देहरादून द्वारा पत्रांक 654/SPMG/Namami Gange/I&D STP (Kedarnath) दिनांक 20.08.2019 के माध्यम से उक्त प्राक्कलन को एन0एम0सी0जी0, नई दिल्ली को प्रेषित किया गया। तत्समय केदारनाथ जी क्षेत्र में, उत्तराखण्ड पर्यटन विभाग के अधीन Kedarnath Redevelopment Plan के अन्तर्गत सीवरेज इन्फ्रास्ट्रक्चर डेवलपमेन्ट कार्य प्रारम्भ होने के दृष्टिगत एन0एम0सी0जी0, नई दिल्ली से उक्त प्राक्कलन में प्राविधानित कार्यों की स्वीकृति प्राप्त न हो पाने के कारण इस कार्यालय द्वारा केदारनाथ क्षेत्र में सीवरेज सम्बन्धी कोई निर्माण कार्य नहीं कराया गया।

कृपया सादर सूचनार्थ प्रेषित।

भवदीय

(रविन्द्र सिंह)

परियोजना प्रबन्धक

पू0सं0 एवं दिनांक उपरोक्तानुसार

प्रतिलिपि :-

1. जिलाधिकारी, रुद्रप्रयाग महोदय को सादर सूचनार्थ प्रेषित।

2. महाप्रबन्धक निर्माण मण्डल (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार महोदय को सादर सूचनार्थ प्रेषित।

परियोजना प्रबन्धक